



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

ORIGINAL APPLICATION NO.63/549/2019

DATED THIS THE 17th DAY OF SEPTEMBER, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh).

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore).

Dr. Yogesh Gautam, S/o Prem Dev, aged 50 years, R/o Sai Aashrey, near Mahunag Mandir, Lower Rabon, Solan, H.P.-173211. Group A. Directorate of Mushroom Research, Solan, Himachal Pradesh-173213

....Applicant

(By Advocate Sh. Chirag Suri proxy for Ms. Rupali Sharma – through video conference)

Vs.

1. Union of India through its Secretary, Ministry of Agriculture Research, Govt. of India, 12-Tuglaka Road, New Delhi, Pin Code-110012.
2. I.C.A.R. through its Secretary, Ministry of Agriculture, Krishi Bhawan, New Delhi-110001.
3. Directorate of Mushroom Research, Solan, Himachal Pradesh-173213.

.....Respondents

(By Advocate Sh. K.K. Thakur for respondent No.1 and Sh. R.K. Sharma for respondent No.2 – through video conference).



O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

1. After arguing the matter for some-time, Shri Chirag Suri appearing as proxy for Ms. Rupali Sharma, learned counsel for the applicant stated that the applicant may be permitted to withdrawn the present original application with liberty to file a fresh one with better particulars.
2. Accordingly, the original application is dismissed as withdrawn with liberty as aforesaid.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

/KR/